(J.H.C. Sch. 1-7) From: Nikesh Kumar Sinha Registrar (Administration), High Court of Jharkhand,

☎ : Office - 0651-2481449 Fax No. - 0651 - 2481116

File No. XXII(6)/1/2024-25/Apptt. Letter No. /Apptt. Dated:

To

Ranchi

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Regarding nomination for attending one day online programme namely "Computer Skill Sub .: enhancement programme Level I & Level II (at district Headquarter) through SJA" (ECT 13 2024) scheduled to be held on 26th May, 2024.

Sir.

I am directed to inform that the Court has been pleased to nominate all the officers of 2020 batch of Civil Judge (Jr. Div.) (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave) to attend one day online programme namely "Computer Skill enhancement programme Level I & Level II (at district Headquarter) through SJA" (ECT_13_2024) scheduled to be held on 26th May, 2024.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme and login through the link at 9:45 A.M. positively, which shall be shared later on for attending the aforesaid programme through virtual mode.

The tentative training schedule is enclosed below for needful. The schedule can be improvised as per the need and requirements of the trainees.

This is for your information and needful.

(Encl. : As above)

letter on the Court's website.

Yours sincerely, Sd/- Nikesh Kumar Sinha Registrar (Administration) Dated, Ranchi, the ____ 18/05/2084

Memo No. 2090

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 558 dated 15.05.2024 / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the

Registrar (Administration)